

(b) whether brackish water areas exist in the State of Kerala;

(c) whether any body has been constituted to aid the development of inland fisheries in brackish water and if so, the details thereof;

(d) the number of units of such body/agencies functioning in Kerala; and

(e) whether Government propose to increase the number of such units/agencies in Kerala in view of its vast/high potential in inland fisheries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) West Bengal.

(b) Yes, Sir.

(c) No, Sir.

(d) and (e) Does not arise.

Developmeat of fisheries

3954. SHRI CHINTAMANI JENA :
SHRI AMARSINH RATHAWA:

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the programme of Government to develop fisheries in the country;

(b) the number of fisheries training centres functioning in the country and their location; and

(c) whether there is any proposal to establish a full-fledged Central University of fisheries in the country and if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Central Government are implementing a number of schemes in the inland and marine fisheries sectors to develop fisheries in the country. In inland

sector the important schemes include intensive fish farming in village tanks and ponds through Fish Farmers Development Agencies, construction of fish seed hatcheries, development of reservoir fisheries, brackish water fish farming etc. In the marine sector the important schemes are provision of landing and berthing facilities for fishing boats by constructing fishing harbours, and landing centres, motorisation of traditional fishing craft, introduction of mechanised boats including Beach Landing Craft and deep sea fishing vessels, fishermen welfare schemes such as Group Accident Insurance Scheme and National Welfare Fund for Fishermen Society, research and development on various aspects of fisheries through fisheries institutes under ICAR, and under the Department of Agriculture and Cooperation.

(b) and (c) Information is being collected and will be placed on the Table of the House.

Land acquired for Salem Steel Plant

3955. SHRI C. JANGA REDDY :
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether huge tracts of land were acquired for Salem Steel Plant out of which the present plant occupies a small area;

(b) whether unused cultivable land is neither being given to farmers to grow crops thereon nor being used by the plant authorities;

(c) whether there is any proposal to expand the present plant by putting one more Sendzimir rolling mill or integrated steel plant in the Seventh Five Year Plan; and

(d) if so, the details thereof and if not the reasons for not expanding the plant or making proper use of the good cultivable land ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) No, Sir. The Salem Steel Plant acquired 1603.68 hectares of private and government